

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

O.A. No. 622 of 2024

IN THE MATTER OF:

Varun Gulati

...Applicant

Versus

State of Haryana & Ors.

...Respondents

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FILED THROUGH:

Sb

Archana Yadav

Shivani Chawla

[SIDDHARTH BATRA], [ARCHANA YADAV] [SHIVANI CHAWLA]

Chinmay

Rhythm

[CHINMAY DUBEY] & [RHYTHM KATYAL]

Advocates for Respondent No. 62- M/s Nagpal Trading Company.

8A, Sagar Apartments, 6-Tilak Marg,

New Delhi-110001.

Mob.: 9888884445

Date: 26.05.2025

E-mail: siddharth.batra@satramdass.com

Place: New Delhi

Phone: 011 4704 6111

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

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**OBJECTIONS TO THE REPORT OF THE JOINT COMMITTEE ON
BEHALF OF RESPONDENT NO. 62, M/S NAGPAL TRADING
COMPANY**

MOST RESPECTFULLY SHOWETH:

1. That the present objections are being filed on behalf of M/s Nagpal Trading Company, Respondent No. 62, in compliance with the order dated 27.02.2025 passed by this Hon'ble Tribunal wherein the newly impleaded respondents were directed to file their objections to the Joint Committee Report dated 03.01.2025. As per the order dated 08.01.2025, the Answering Respondent has been impleaded as Respondent No. 62 along with other industries based on the Joint Committee Report.
2. That at the outset, it is submitted that the observations recorded in the Joint Committee Report do not fully reflect the compliance status of the answering respondent, and certain findings therein are based on erroneous assumptions, miscalculations, and an outdated compliance assessment.

3. That the answering respondent has undertaken substantial investments in advanced environmental control measures to ensure strict adherence to all applicable environmental norms. The answering respondent denies any deliberate non-compliance and submits that the alleged deficiencies, if any, were either technical in nature or have already been rectified through corrective measures undertaken post-inspection.

4. **OBJECTIONS TO THE JOINT COMMITTEE REPORT**

- 4.1. That the Answering Respondent submits that an inspection was conducted in July/August 2024, and certain observations were recorded regarding the operation of its Primary Effluent Treatment Plant (PETP). The Answering Respondent further submits that a Show Cause Notice (SCN) dated 02.01.2025, was issued by the Haryana State Pollution Control Board (HSPCB). The inspection report and the SCN alleges non-compliance related to PETP operation, effluent bypassing, hazardous waste authorization, and record-keeping.
- 4.2. That it is submitted that all of the above issues were raised in the Show Cause Notice issued by HSPCB, to which the answering respondent submitted a detailed and reasoned response. The answering respondent duly clarified its position and provided documentary evidence of its compliance to HSPCB. Therefore, the continued reliance on these findings is unjustified and does not accurately reflect the present compliance status of the unit. A Copy of the HSPCB Show Cause Notice and the latest response to the HSPCB Show Cause Notice along with all the relevant annexures is annexed herewith and marked as **ANNEXURE R-1**.

- 4.3. That the answering respondent categorically denies the allegation of dilution and submits that the effluent generated by the unit is routed to the CETP via a dedicated pipeline after necessary filtration. The inspection report does not establish any direct causal link between the answering respondent's PETP operations and the alleged pollution in Drain No. 6. The claim of dilution is based on assumption, and the observed reductions in COD/BOD indicate effective treatment, not dilution.
- 4.4. That Joint Committee Report alleges that there is non-compliance due to high reduction in pollution parameters which has been apprehended as dilution with fresh in PETP among various other allegations.
- 4.5. That it is submitted that the answering respondent is a reputed and responsible industrial unit engaged in dyeing and bleaching. The PETP is fully operational and functional during production hours, and no untreated effluent is bypassed into the sewer line.
- 4.6. That it is clarified that the observed high TDS levels were due to the absence of a technical operator at the time of inspection. However, the answering respondent has since conducted a thorough analysis of the effluent samples through an NABL-accredited laboratory, and all tested parameters were found to be within the prescribed limits.
- 4.7. That no dilution has been carried out at the PETP inlet. To further ensure transparency and eliminate any ambiguity, the answering respondent introduced a color-coding system at both the PETP inlet and outlet to clearly differentiate and showcase the actual operational status.

- 4.8. That the answering respondent has duly applied for a No Objection Certificate (NOC) which is currently under process. The answering respondent has been diligently maintaining logbooks for production, borewell extraction, PETP inlet and outlet readings, and the energy meter to ensure accurate monitoring and compliance.
- 4.9. That any adverse order based on the findings of the Joint Committee Report would have severe financial implications and cause significant operational disruptions to the answering respondent. The unit employs a large workforce, and any disruption in operations would negatively impact the livelihoods of numerous employees and their families.
- 4.10. That in view of the above, the answering respondent prays that the findings in the Inspection Report be reconsidered, as they are based on mere assumptions rather than conclusive evidence of dilution. The answering respondent submits that corrective measures are already in place, ensuring ongoing compliance with all applicable environmental laws. Further, given that the CETP's inefficiencies contribute significantly to the overall compliance status, the answering respondent cannot be unfairly categorized as non-complying without a thorough and individualized assessment of its operational processes.
- 4.11. That in light of the foregoing submissions, the answering respondent categorically denies any allegations of non-compliance and submits that the findings of the Joint Committee Report and the subsequent classification of the answering respondent as non-complying are

based on assumptions rather than conclusive evidence. The answering respondent has consistently adhered to prescribed environmental norms, holds valid statutory permissions, and has taken proactive measures to ensure compliance.

- 4.12. That in view of the discrepancies in the findings and the absence of a direct causal link between the answering respondent's operations and the alleged environmental violations, it is most respectfully prayed that the answering respondent be provided with an opportunity to cooperate with the authorities and implement any further recommendations, if necessary.
- 4.13. That the answering respondent remains committed to environmental sustainability, regulatory compliance, and responsible industrial operations and prays for a just and fair assessment of its compliance status.
5. The answering respondent further reserves its right to file additional pleadings or affidavits, if necessary, in response to any subsequent developments in the present proceedings.

FILED THROUGH:



[SIDDHARTH BATRA], [ARCHNA YADAV] [SHIVANI CHAWLA]



[CHINMAY DUBEY] & [RHYTHM KATYAL]

Advocates for Respondent No. 62- M/s Nagpal Trading Company.
8A, Sagar Apartments, 6-Tilak Marg,
New Delhi-110001.
Mob.: 9888884445

Date: 26.05.2025
Place: New Delhi

E-mail: siddharth.batra@satramdass.com
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O.A. No. 622 of 2024

IN THE MATTER OF:

Varun Gulati

...Applicant

Versus

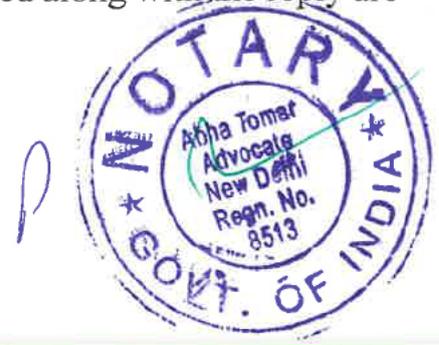
State of Haryana & Ors.

...Respondents

AFFIDAVIT

I, Pradeep Nagpal S/o Sh. Vasdev, aged about 61 years R/o A-25 Ashok Vihar Phase-2 Delhi-110052, presently at New Delhi, do hereby solemnly affirm and stat as under:

1. That I am the authorized signatory of Respondent No. 62– M/s Nagapl Tading Co., having its office at Plot No. 167, HSIIDC, Industrial Area, Barhi, Sonipat-131101 in the aforesaid Original Application, I am aware of the facts and circumstances of the case in my official capacity as stated above and hence, entitled to swear this affidavit.
2. That the accompanying reply has been drafted by my counsel under my instructions, and I say that the statements and submissions made in the said reply are true and correct to best of my knowledge based upon the records and my belief. I pray that the said reply to be treated as part and parcel of this Affidavit and the same is not being reproduced for the sake of brevity.
3. I say that the documents / annexure produced along with the reply are true copies of its originals.



FOR NAGPAL TRADING CO
Pradeep Nagpal
PROP

DEPONENT

VERIFICATION:

Verified that the contents of the above affidavit are true and correct to the best of my knowledge, belief and nothing material information has been concealed therefrom. No part of it is false.

Verified at Delhi on this 5 FEB 2025 day of February, 2025.

5 FEB 2025

FOR NAGPAL TRADING CO
Pradeep Nagpal
PROP

DEPONENT

Pradeep Nagpal
I have signed in my presence



Certified that the foregoing statement was declared on solemn affirmation before me which has been read over to the deponent who has admitted

It as correct *[Signature]* Notary DELHI

5 FEB 2025



NAGPAL TRADING COMPANY

Plot No. 167, Barhi Industrial Area,
HSIDC, Distt. Sonipat (Haryana)

Ref. No.....

Dated. 01/02/2025

To

The Regional Officer
Haryana State Pollution Control Board
Sonipat

Subject:- Reply to show cause notice for Closure under section 33-A of water Act,1974, prosecution action under section 43/44 of water Act,1974, revocation of consent u/s 27 of the water (Prevention & Control of Pollution) Act, 1974 & u/s 21 (4) of the Air (Prevention and Control of Pollution) Act,1981 and imposing environmental compensation as per order dated 22.12.2021.

Dear Sir,

With reference to the letter no HSPCB/SR/2025/2665 dated 02.01.2025 received on dated 16.01.2025, it is mentioned that we agree to the statement that the unit was inspected on 12.08.2024 by the joint team of CPCB and HSPCB. We approve that our unit is involved in the process of dyeing and bleaching.

Though, at the time of inspection some discrepancies were observed that has been fulfilled below:-

1. We are providing logbook for production, water consumption, PETP inlet, outlet, chemical consumption, sludge generation and disposal.
2. It is mentioned that there is no sort of dilution with fresh water in PETP at different stages.
3. It is clarified that there is high TDS as the technical operator was not available at the day of inspection. Though, we have given the samples for analysis under NABL accredited lab and all the parameters were under limit (copy enclosed).
4. There is no dilution made at PETP inlet, though we have made colour coding at PETP inlet and outlet to showcase the reality.

* So, in this regard, we have followed up the recommendation:-

1. It is mentioned that we have defined the reason for high TDS above though we are depositing the performance security fee amounting to Rs 25000/- And sample testing fee amounting to Rs 2700/- vide online (Receipt enclosed).
2. We are providing the authenticated water balance chart with 20 days.
3. It is mentioned that there is no effluent discharged without treatment, the effluent is discharged through ETP (photographs enclosed).
4. We have applied for no objection certificate as and when we will obtain it, we will submit the copy of the same in your good office (Copy Enclosed).
5. We have maintained logbooks for production, borewell, PETP inlet, and outlet and energy meter.

* Moreover, we have mentioned the basic details as email GAUTAMNAGPAL69@GMAIL.COM and mobile no 9212392199 to deal with correspondence timely.

Concluding the above, it is requested that re-visit and re-sampling must be conducted.

Thank you
Yours faithfully

For Nagpal Trading Company
Proprietor
Rajesh Nagpal

Received
02/02/2025
HARYANA STATE POLLUTION
CONTROL BOARD
Plot-1, Sector-15, Part-II
SONEPAT-131001(HR.)

ITS TESTING LABORATORY PRIVATE LIMITED

Laboratory: A-114, Sector-80, Phase-II Noida, Gautam Budh Nagar - 201305, (U.P.)

(An ISO 9001: 2015, ISO 14001:2015 & ISO 45001:2018 Certified Laboratory)

Website: www.itslab.in, Email: itrlclab@gmail.com, info@itslab.in, contact@itslab.in

+91 9911659800, 9305780312, 09958849764



TEST REPORT

Waste Water Sample Analysis

Report Code: WW-270125-83

Issue Date: 31/01/2025

Issued To: **M/S. NAGPAL TRADING COMPANY**
Plot No. 167 HSIIDC Barhi Sonipat Haryana

Sample Description : ETP Inlet Water
Sample Drawn On : 27/01/2025
Sample Drawn By : ITS Representative
Sampling Protocol : IS:17614 (Part-1):2021
Sample Quantity : 2.0 Liter in Pet Bottle & 500ml in BOD Bottle
Sample Condition : Ok
Weather Conditions : Normal
Sample Received On : 28/01/2025
Analysis Duration : 28/01/2025 To 31/01/2025

TEST RESULTS

S. No.	Parameter	Test Method	Results	Units
1.	pH	IS:3025 (Part-11)	8.64	-
2.	Colour, P.C.U.	IS:3025(Part-04)	488	-
3.	Total Suspended Solid	IS:3025 (Part-17)	166	mg/l
4.	Total Dissolved Solid	IS:3025(Part-16)	2084	mg/l
5.	Chemical Oxygen Demand (as O ₂)	IS:3025 (Part-58)	681	mg/l
6.	Biological Oxygen Demand (as O ₂)	IS:3025 (Part-44)	218	mg/l
7.	Oil & Grease	IS:3025 (Part-39)	8.9	mg/l
8.	Ammonical Nitrogen (as N)	IS:3025(Part-34)	1.9	mg/l
9.	Sodium Absorption Ratio (SAR)	APHA 5220 B:2005	23.5	mg/l
10.	Phenolic Compound (as C ₆ H ₅ OH)	IS:3025 (Part- 43)	<0.01	mg/l
11.	Sulphide (as S)	IS-3025 (Part-29)	1.7	mg/l
12.	Total Chromium (as Cr)	IS:3025 (Part-52)	1.009	mg/l
13.	Nickel (as Ni)	IS:3025 (Part-54)	1.016	mg/l
14.	Zinc (as Zn)	IS:3025 (Part-49)	4.58	mg/l

Checked By *M/L*





ITS TESTING LABORATORY PRIVATE LIMITED

Laboratory: A-114, Sector-80, Phase-II Noida, Gautam Budh Nagar - 201305, (U.P.)

(An ISO 9001: 2015, ISO 14001:2015 & ISO 45001:2018 Certified Laboratory)

Website: www.itslab.in, Email: itrlclab@gmail.com, info@itslab.in, contact@itslab.in

+91 9911659800, 9305780312, 09958849764



TEST REPORT

Waste Water Sample Analysis

Report Code: WW-280125-84

Issue Date: 31/01/2025

Issued To: **M/S. NAGPAL TRADING COMPANY**
Plot No. 167 HSIIDC Barhi Sonipat Haryana

Sample Description : ETP Outlet Water
Sample Drawn On : 27/01/2025
Sample Drawn By : ITS Representative
Sampling Protocol : IS:17614 (Part-1):2021
Sample Quantity : 2.0 Liter in Pet Bottle & 500ml in BOD Bottle
Sample Condition : Ok
Weather Conditions : Normal
Sample Received On : 28/01/2025
Analysis Duration : 28/01/2025 To 31/01/2025

TEST RESULTS

S.No.	Parameter	Test Method	Results	Units	Limits as per CPCB Norms, (Max)
1.	pH	IS:3025 (Part-11)	7.28	-	5.5-8.5
2.	Colour, P.C.U.	IS:3025(Part-04)	29.4	-	150
3.	Total Suspended Solid	IS:3025 (Part-17)	14.4	mg/l	100
4.	Total Dissolved Solid	IS:3025(Part-16)	2034	mg/l	2100
5.	Chemical Oxygen Demand (as O ₂)	IS:3025 (Part-58)	102	mg/l	250
6.	Biological Oxygen Demand (as O ₂)	IS:3025 (Part-44)	18	mg/l	30
7.	Oil & Grease	IS:3025 (Part-39)	<1.0	mg/l	10
8.	Ammonical Nitrogen (as N)	IS:3025(Part-34)	<0.5	mg/l	50
9.	Sodium Absorption Ratio (SAR)	APHA 5220 B:2005	14.1	mg/l	26
10.	Phenolic Compound (as C ₆ H ₅ OH)	IS:3025 (Part- 43)	<0.01	mg/l	1.0
11.	Sulphide (as S)	IS-3025 (Part-29)	<0.2	mg/l	2.0
12.	Total Chromium (as Cr)	IS:3025 (Part-52)	<0.01	mg/l	2.0
13.	Nickel (as Ni)	IS:3025 (Part-54)	<0.01	mg/l	3.0
14.	Zinc (as Zn)	IS:3025 (Part-49)	<0.1	mg/l	5.0

Checked By



Terms & Conditions:

1. Test reports are valid only for the methods tested in our laboratory & sample will be destroyed after 30 days.
2. Any complaints about the report should be communicated in writing within 7 days.
3. Total liability of our laboratory is limited to invoiced amount.

16-08-2024	9:30	5:30	3 kg	100g	150g	1859.216	1851.817	6.1	7.4	360.70	364.812	5 kg		
17-08-2024	10:30	4:30	3 kg	150g	100g	1859.216	1868.115	6.4	7.2	364.812	373.078	4 kg		
18-08-2024	-	-	-	-	-	-	-	-	-	-	-	-		
19-08-2024	-	-	-	-	-	-	-	-	-	-	-	-		
20-08-2024	9:00	5:30	3 kg	200g	150g	1868.115	1871.012	6.1	7.3	373.078	378.977	5 kg		
21-08-2024	10:30	5:30	2 kg	150g	100g	1871.012	1880.119	6.3	7.2	378.977	383.211	4 kg		
22-08-2024	9:00	4:30	3 kg	100g	180g	1880.012	1884.460	6.1	7.4	383.211	387.637	5 kg		
23-08-2024	10:00	5:30	3.5 kg	100g	100g	1884.460	1911.196	6.2	7.1	387.637	406.843	4 kg		
24-08-2024	9:30	5:40	3.5 kg	200g	150g	1911.196	1917.811	6.1	7.4	406.843	410.217	5 kg		
25-08-2024	-	-	-	-	-	-	-	-	-	-	-	-		
26-08-2024	-	-	-	-	-	-	-	-	-	-	-	-		
27-08-2024	10:00	5:30	2.5 kg	100g	100g	1917.811	1920.211	6.2	7.1	410.217	413.819	5 kg		
28-08-2024	9:30	3:30	3 kg	150g	180g	1920.211	1924.935	6.1	7.2	413.819	418.110	5 kg		
29-08-2024	10:00	5:30	3.5 kg	100g	180g	1924.935	1927.312	6.2	7.4	418.110	421.910	4 kg		
30-08-2024	10:30	4:00	3 kg	100g	100g	1927.312	1934.110	6.1	7.6	421.910	425.511	5 kg		
31-08-2024	-	-	-	-	-	-	-	-	-	-	-	-		

Auth. Signatory

 LOG BOOK OF SEWERAGE / EFFLUENT TREATMENT PLANT													Month:- Spetember-2024	
Name & Address of unit :- Nagpal Trading Company Plot No-167 Phase-1 Barhi														
Date	Time		Chemical Consumption			ETP Flow Meter		PH. METER		Flow Meter Reading		SLUDGE	SIGNATURE	REMARK
	On	Off	LIME Kgs	ALAM Kgs	POLY gm	Inlet On	Inlet Off	On	Off	Outlet On	Outlet Off	KGS.		
01-09-2024	-	-	-	-	-	-	-	-	-	-	-	-	-	-
02-09-2024	10:00	5:30	3kg	100g	100g	1934.12	1940.81	6.2	7.3	425.511	431.817	5kg		
03-09-2024	10:30	5:30	3kg	150g	100g	1940.68	1952.89	6.1	7.2	431.817	438.611	5kg		
04-09-2024	9:30	5:00	3kg	100g	180g	1952.89	1961.08	6.2	7.4	438.611	446.819	5kg		
05-09-2024	10:30	5:30	3kg	100g	100g	1961.08	1968.411	6.1	7.1	446.819	453.310	4kg		
06-09-2024	9:30	5:00	2kg	150g	100g	1968.411	1971.312	7.1	7.1	453.310	458.917	5kg		
07-09-2024	10:30	4:00	3kg	100g	180g	1971.32	1974.812	6.3	7.9	458.917	461.312	5kg		
08-09-2024	-	-	-	-	-	-	-	-	-	-	-	-		
09-09-2024	9:30	3:30	3kg	100g	120g	1974.812	1984.311	6.2	7.3	461.312	469.219	5kg		
10-09-2024	10:00	5:30	3kg	100g	100g	1984.311	1991.810	7.1	7.1	469.219	481.901	5kg		
11-09-2024	10:00	4:50	3kg	150g	100g	1991.810	1997.312	6.1	7.4	481.901	484.311	5kg		
12-09-2024	-	-	-	-	-	-	-	-	-	-	-	-		
13-09-2024	11:00	3:30	3kg	100g	100g	1999.312	2012.905	6.2	7.1	484.311	489.935	3kg		
14-09-2024	9:30	5:30	3kg	100g	100g	2012.905	2041.312	6.1	7.4	489.935	496.219	4kg		
15-09-2024	-	-	-	-	-	-	-	-	-	-	-	-		
16-09-2024	9:00	5:30	3kg	150g	100g	2041.312	2056.417	6.1	7.3	496.219	504.817	4kg		
17-09-2024	10:30	3:50	3kg	200g	100g	2056.417	2090.311	6.2	7.4	504.819	508.319	4kg		

18-09-2024	10:30	4:30	3ly	1weg	1weg	2090.311	2096.917	6.1	7.3	508.319	513.961	5ly		
19-09-2024	10:00	5:30	3ly	1weg	15ly	2096.917	2102.753	6.2	7.4	513.961	517.978	5ly		
20-09-2024	9:30	5:30	3ly	1weg	1weg	2102.753	2105.819	6.1	7.3	517.978	519.611	4ly		
21-09-2024	10:00	4:50	3ly	15ly	1weg	2105.819	2108.310	6.4	7.1	519.611	521.819	5ly		
22-09-2024	-	-	-	-	-	-	-	-	-	-	-	-	-	-
23-09-2024	9:30	3:30	3ly	1weg	1weg	2108.310	2111.810	6.1	7.2	521.819	524.290	4ly		
24-09-2024	10:30	5:30	3ly	1weg	1weg	2111.810	2113.963	6.4	7.1	524.290	527.877	4ly		
25-09-2024	9:30	4:30	3ly	1weg	1weg	2113.963	2115.988	6.1	7.4	527.877	531.870	5ly		
26-09-2024	10:30	5:30	3ly	1weg	1weg	2115.988	2117.110	6.3	7.1	531.870	535.611	5ly		
27-09-2024	10:00	5:30	3ly	1weg	1weg	2117.110	2118.022	6.1	7.4	535.611	540.379	5ly		
28-09-2024	10:30	4:50	3ly	1weg	1weg	2118.022	2124.830	6.2	7.1	540.379	542.811	5ly		
29-09-2024	-	-	-	-	-	-	-	-	-	-	-	-	-	-
30-09-2024	9:30	5:30	3ly	1weg	1weg	2124.830	2129.370	6.1	7.4	542.811	549.611	3ly		
Auth. Signatory														

LOG BOOK OF SEWERAGE / EFFLUENT TREATMENT PLANT														
Name & Address of unit :- Nagpal Trading Company											Plot No-167 Phase-1 Barhi		Month: October-2024	
Date	Time		Chemical Consumption			ETP Flow Meter		PH. METER		Flow Meter Reading		SLUDGE	SIGNATURE	REMARK
	On	Off	LIME Kgs	ALAM Kgs	POLY gm	Inlet On	Inlet Off	On	Off	Outlet On	Outlet Off	KGS.		
01-10-2024	10:30	5:30	3kg	100g	200g	2129.310	2130.744	6.3	7.1	549.611	556.298	5kg		
02-10-2024	9:00	4:50	2.5kg	100g	150g	2130.746	2130.218	6.1	7.1	55.29	85.68	5kg		
03-10-2024	9:30	5:30	3kg	100g	150g	2130.218	2130.218	6.4	7.3	85.68	99.89	5kg		
04-10-2024	9:30	5:30	3kg	100g	100g	2130.218	2131.671	6.1	7.4	99.89	121.23	5kg		
05-10-2024	9:30	5:30	3kg	100g	150g	2131.671	2132.817	6.3	7.1	121.23	148.90	5kg		
06-10-2024	-	-	-	-	-	-	-	-	-	-	-	-		
07-10-2024	9:30	5:30	3kg	100g	100g	2132.817	2133.611	6.4	7.1	148.90	235.15	5kg		
08-10-2024	9:30	5:30	3kg	100g	100g	2133.611	2133.611	6.1	7.1	235.15	298.98	5kg		
09-10-2024	-	-	-	-	-	-	-	-	-	-	-	-		
10-10-2024	9:30	5:30	3kg	100g	100g	2133.611	2134.816	6.4	7.1	298.98	316.16	5kg		
11-10-2024	9:30	5:30	3kg	100g	180g	2134.816	2135.917	6.1	7.1	316.16	398.90	5kg		
12-10-2024	9:30	5:30	3.5kg	100g	200g	2135.917	2136.211	6.4	7.3	398.90	412.15	5kg		
13-10-2024	-	-	-	-	-	-	-	-	-	-	-	-		
14-10-2024	9:30	5:30	3kg	100g	100g	2136.211	2137.811	6.1	7.4	412.15	465.68	5kg		
15-10-2024	9:30	5:30	3kg	100g	100g	2137.811	2139.671	6.3	7.1	465.68	488.76	5kg		
16-10-2024	9:30	5:30	3kg	100g	100g	2139.671	2140.110	6.1	7.2	488.76	498.89	5kg		
17-10-2024	9:30	5:30	3kg	100g	100g	2140.110	2142.813	6.3	7.1	498.89	502.99	5kg		

18-10-2024	9:30	5:30	3ly	100g	100g	2142.813	2144.611	6.4	7.1	502.99	504.16	5ly		
19-10-2024	9:30	5:30	3ly	100g	100g	2144.110	2146.32	6.1	7.3	504.16	505.23	5ly		
20-10-2024	-	-	-	-	-	-	-	-	-	-	-	-		
21-10-2024	9:30	5:30	3ly	100g	100g	2146.32	2148.87	6.4	7.2	505.23	507.56	5ly		
22-10-2024	9:30	5:30	3ly	100g	100g	2148.617	2152.219	6.1	7.1	507.56	508.68	5ly		
23-10-2024	9:30	5:30	3ly	100g	150g	2150.29	2152.810	6.4	7.3	508.68	509.79	5ly		
24-10-2024	9:30	5:30	3ly	100g	100g	2152.810	2154.911	6.1	7.2	509.79	511.99	5ly		
25-10-2024	9:30	5:30	3ly	100g	100g	2154.911	2158.812	6.4	7.9	511.99	512.110	5ly		
26-10-2024	9:30	5:30	3ly	100g	100g	2158.812	2158.110	6.1	7.1	512.110	513.97	5ly		
27-10-2024	-	-	-	-	-	-	-	-	-	-	-	-		
28-10-2024	9:30	5:30	3ly	100g	100g	2158.110	2161.110	6.3	7.1	513.97	515.211	5ly		
29-10-2024	9:30	5:30	3ly	100g	100g	2160.110	2161.169	6.4	7.3	515.211	516.919	5ly		
30-10-2024	-	-	-	-	-	-	-	-	-	-	-	-		
31-10-2024	-	-	-	-	-	-	-	-	-	-	-	-		

Auth. Signatory

18-11-2024	9:30	5:30	3kg	100g	150g	2179.150	2182.886	6.1	7.1	538.610	540.210	5kg		
19-11-2024	9:30	5:30	3kg	100g	100g	2182.211	2184.911	6.4	7.2	540.210	542.810	4kg		
20-11-2024	-	-	-	-	-	-	-	-	-	-	-	-		
21-11-2024	9:30	5:30	2kg	100g	100g	2184.911	2186.617	6.1	7.1	542.810	546.610	3kg		
22-11-2024	9:30	5:30	2kg	100g	100g	2186.617	2188.110	6.4	7.3	546.610	549.219	8kg		
23-11-2024	9:30	5:30	3kg	100g	100g	2188.110	2191.611	6.2	7.4	549.219	551.817	5kg		
24-11-2024	-	-	-	-	-	-	-	-	-	-	-	-		
25-11-2024	9:30	5:30	3kg	100g	150g	2191.611	2193.211	6.9	7.1	551.817	554.919	5kg		
26-11-2024	9:30	5:30	3kg	100g	100g	2193.211	2195.819	6.3	7.4	554.919	558.211	5kg		
27-11-2024	9:30	5:30	3kg	100g	100g	2195.819	2198.659	6.1	7.2	558.211	560.917	5kg		
28-11-2024	9:30	5:30	3kg	100g	100g	2198.659	2201.811	6.3	7.1	560.917	562.819	5kg		
29-11-2024	-	-	-	-	-	-	-	-	-	-	-	-		
30-11-2024	9:30	5:30	2kg	100g	100g	2201.811	2204.619	6.4	7.1	562.819	564.611	5kg		
Auth. Signatory														

 LOG BOOK OF SEWERAGE / EFFLUENT TREATMENT PLANT												Month:- December-2024		
Name & Address of unit :- Nagpal Trading Company.....Plot No-167 Phase-1 Barhi.....												SIGNATURE	REMARK	
Date	Time		Chemical Consumption			ETP Flow Meter		PH. METER		Flow Meter Reading				SLUDGE KGS.
	On	Off	LIME Kgs	ALAM Kgs	POLY gm	Inlet On	Inlet Off	On	Off	Outlet On	Outlet Off			
01-12-2024	9:30	5:30	-	-	-	-	-	-	-	-	-	-		
02-12-2024	9:30	5:30	3kg	100g	100g	2204.619	2206.810	6.1	7.1	564.611	567.819	5kg		
03-12-2024	9:30	5:30	3kg	100g	100g	2206.810	2208.219	6.4	7.2	567.819	569.910	5kg		
04-12-2024	-	-	-	-	-	-	-	-	-	-	-	-		
05-12-2024	9:30	5:30	3kg	150g	200g	2208.219	2210.610	6.1	7.4	569.910	571.919	5kg		
06-12-2024	9:30	5:30	3kg	100g	100g	2213.811	2216.210	6.4	7.1	571.919	574.687	5kg		
07-12-2024	9:30	5:30	3kg	100g	100g	2216.210	2217.619	6.2	7.3	574.687	576.811	5kg		
08-12-2024	-	-	-	-	-	-	-	-	-	-	-	-		
09-12-2024	9:30	5:30	3kg	100g	100g	2219.619	2221.911	6.1	7.4	576.811	579.619	5kg		
10-12-2024	9:30	5:30	3kg	150g	100g	2221.911	2223.811	6.3	7.1	579.619	581.910	5kg		
11-12-2024	-	-	-	-	-	-	-	-	-	-	-	-		
12-12-2024	9:30	5:30	3kg	100g	100g	2223.811	2226.110	6.1	7.9	581.910	584.311	5kg		
13-12-2024	9:30	5:30	3kg	100g	150g	2226.110	2227.811	6.4	7.1	584.311	587.610	5kg		
14-12-2024	9:30	5:30	4kg	100g	200g	2227.811	2232.617	6.3	7.9	587.610	587.611	5kg		
15-12-2024	-	-	-	-	-	-	-	-	-	-	-	-		
16-12-2024	9:30	5:30	3kg	100g	100g	2232.617	2236.219	6.1	7.1	587.611	592.819	5kg		
17-12-2024	9:30	5:30	3kg	100g	100g	2236.219	2236.219	6.3	7.4	592.819	594.610	5kg		

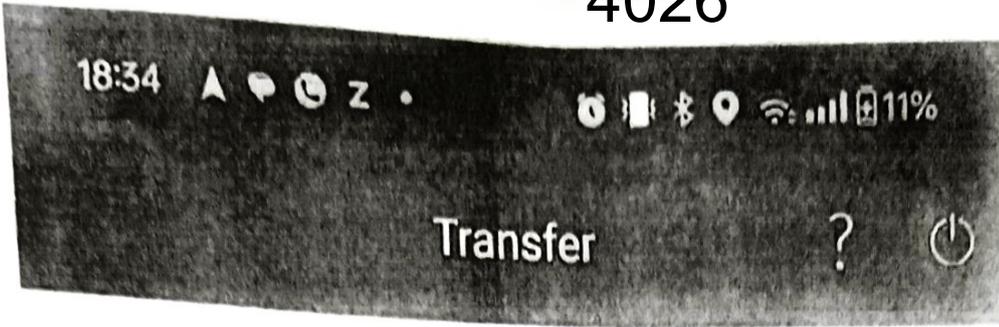
18-12-2024	9:30	5:30	3ly	100g	150g	2236.219	2239.611	6.1	7.1	594.610	596.811	5ly		
19-12-2024	9:30	5:30	3ly	100g	150g	2239.611	2241.153	6.4	7.9	596.811	598.109	5ly		
20-12-2024	9:30	5:30	3.5ly	100g	100g	2241.153	2243.877	6.1	7.1	598.109	601.919	5ly		
21-12-2024	9:30	5:30	3ly	100g	200g	2243.877	2246.311	6.4	7.4	601.919	604.377	5ly		
22-12-2024	-	-	-	-	-	-	-	-	-	-	-	-	-	-
23-12-2024	9:30	5:30	3ly	100g	100g	2246.311	2249.110	6.1	7.1	604.377	607.219	5ly		
24-12-2024	9:30	5:30	3ly	100g	100g	2249.109	2251.610	6.3	7.3	607.219	609.811	5ly		
25-12-2024	9:30	5:30	3ly	100g	150g	2251.610	2254.811	6.1	7.4	609.811	612.277	5ly		
26-12-2024	-	-	-	-	-	-	-	-	-	-	-	-	-	-
27-12-2024	9:30	5:30	3ly	100g	100g	2254.811	2256.677	6.2	7.1	612.277	614.180	5ly		
28-12-2024	9:30	5:30	3ly	100g	150g	2256.677	2259.217	6.3	7.7	614.180	617.811	5ly		
29-12-2024	-	-	-	-	-	-	-	-	-	-	-	-	-	-
30-12-2024	9:30	5:30	3ly	100g	180g	2259.217	2262.910	6.1	7.3	617.811	619.410	5ly		
31-12-2024	9:30	5:30	3ly	100g	150g	2262.910	2264.180	6.4	7.1	619.410	621.812	5ly		

Auth. Signatory

 LOG BOOK OF SEWERAGE / EFFLUENT TREATMENT PLANT														
Name & Address of unit :- Nagpal Trading Company.....Plot No-167 Phase-1 Barhi.....											Month:- January-2025			
Date	Time		Chemical Consumption			ETP Flow Meter		PH. METER		Flow Meter Reading		SLUDGE	SIGNATURE	REMARK
	On	Off	LIME Kgs	ALAM Kgs	POLY gm	Inlet On	Inlet Off	On	Off	Outlet On	Outlet Off	KGS.		
01-01-2025	9:30	5:30	2.5kg	100g	150g	2264.180	2266.117	6.1	7.1	621.812	624.914	5kg		
02-01-2025	9:30	5:30	3.5kg	100g	100g	2266.117	2268.311	6.1	7.1	624.919	627.312	5kg		
03-01-2025	9:30	5:30	3kg	100g	100g	2268.311	2274.611	6.4	7.2	627.312	629.811	5kg		
04-01-2025	9:30	5:30	4kg	100g	150g	2271.611	2273.210	6.3	7.1	629.811	631.210	5kg		
05-01-2025	-	-	-	-	-	-	-	-	-	-	-	-		
06-01-2025	9:30	5:30	3kg	100g	150g	2273.210	2276.110	6.2	7.1	631.210	634.119	5kg		
07-01-2025	9:30	5:30	4kg	100g	200g	2276.110	2280.211	6.1	7.3	634.119	637.319	5kg		
08-01-2025	-	-	-	-	-	-	-	-	-	-	-	-		
09-01-2025	9:30	5:30	3kg	100g	150g	2280.211	2284.109	6.2	7.9	637.819	639.110	5kg		
10-01-2025	9:30	5:30	5kg	100g	150g	2284.109	2287.311	6.1	7.1	639.110	641.811	5kg		
11-01-2025	9:30	5:30	3kg	100g	150g	2287.311	2290.619	6.4	7.2	641.811	644.919	5kg		
12-01-2025	-	-	-	-	-	-	-	-	-	-	-	-		
13-01-2025	9:30	5:30	3kg	100g	150g	2290.619	2293.811	6.1	7.1	644.919	647.219	5kg		
14-01-2025	9:30	5:30	3kg	100g	150g	2293.811	2296.110	6.3	7.2	647.219	649.810	5kg		
15-01-2025	9:30	5:30	3.5kg	100g	100g	2296.110	2299.917	6.1	7.4	649.810	651.918	5kg		
16-01-2025	-	-	-	-	-	-	-	-	-	-	-	-		
17-01-2025	9:30	5:30	3kg	100g	150g	2299.917	2304.153	6.4	7.1	651.918	653.410	5kg		

18-01-2025	10:00	5:30	2.5 kg	100g	150g	2304.153	2307.612	6.1	7.9	653.410	656.319	4 kg		
19-01-2025	-	-	-	-	-	-	-	-	-	-	-	-		
20-01-2025	9:30	5:30	3 kg	150g	200g	2307.612	2310.840	6.4	7.1	656.319	659.951	3 kg		
21-01-2025	9:30	5:30	3 kg	100g	100g	2310.840	2314.919	6.3	7.9	659.951	663.111	5 kg		
22-01-2025	-	-	-	-	-	-	-	-	-	-	-	-		
23-01-2025	9:30	5:30	3 kg	120g	180g	2314.919	2317.110	6.2	7.0	663.111	667.911	4 kg		
24-01-2025	9:30	5:30	2.5 kg	150g	200g	2317.110	2320.811	6.1	7.0	667.911	671.219	3 kg		
25-01-2025	9:30	5:30	3 kg	150g	100g	2320.811	2323.711	6.3	7.3	671.219	674.813	5 kg		
26-01-2025	-	-	-	-	-	-	-	-	-	-	-	-		
27-01-2025	9:30	5:30	3 kg	100g	180g	2323.711	2326.817	6.1	7.4	674.813	677.971	5 kg		
28-01-2025	9:30	5:30	3 kg	150g	200g	2326.817	2332.811	6.6	7.3	677.971	681.871	4 kg		
29-01-2025	9:30	5:30	3 kg	100g	150g	2332.811	2336.611	6.1	7.1	681.871	684.319	5 kg		
30-01-2025	9:30	5:30	3 kg	100g	150g	2336.611	2340.213	6.4	7.2	684.319	687.110	4 kg		
31-01-2025	9:30	5:30	3 kg	100g	150g	2340.213	2343.976	6.2	7.9	687.110	690.029	5 kg		

Auth. Signatory



You have successfully completed the transfer

HDFCN52025013133215544

Savings
5010 0495 4285 22

Hsidc
PUNJAB NATIONAL BANK
Current Account

₹2,700.00

Today, 31 Jan 2025

National Electronic Funds
Transfer(NEFT)

Yg

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DONE

GO TO OTHER APP

31 Jan 2025

₹ 25,000.00

NETSBI-DI-PUNJIBI0491600-Hsidc-
NETSBANK, MUMBAI

HDFCIN52025013133205297-Gg

Balance: ₹ 3,386.47

NETSBI-NFS2025013133205297

Government of Haryana
Haryana Water Resources Authority
Applications for Renewal of Permission to Extract Ground Water for Industrial use

Application No: HWRA/IND/R/2023/768 (Application Received Fee Paid)

HWRA Previous NOC No: HWRA/NOC/IND/N/2022/426 Download

valid upto : 22/06/2023

HWRA Previous Application No: HWRA/IND/N/2021/765 Download

I General Information:

Application Type Category/ Type of Application:

(i) Name of Applicant:	PRADEEP NAGPAL	
ID Proof Type	Aadhaar	
ID Proof no	XXXXXXXX1784	
Id Proof Document	Download	
(ii) Designation of Applicant:	Proprietor	
Authorization Letter in the name of PRADEEP NAGPAL (applicant)		
(iii) Name of Industry:	NAGPAL TRADING COMPANY	
(iv) Registration number of Industry:	DL040008181	
(v) Location Details of the Industrial Unit		
Industrial Unit Address	Plot no 167 HSIIDC Barhi Sonipat Haryana	
State:	Haryana	
District:	SONIPAT	
Tehsil:	Ganaur	
Block:	GANAUR	
Village/MC:	Bari	
Region:	over-exploited	
(vi) Correspondence Address		
Complete Postal Address	PLOT NO. 167 HSIIDC BARHI SONIPAT	
Mobile Number:	9212392199	
E-Mail of Industry:	gautamnagpal69@gmail.com	
(vii) Salient Features of the Industrial Activity:		
Type of Industry	Textiles	
Industry fall under	Previous:	New : Small
	Micro, Small, Medium (MSME)	
Is Water Intensive	Yes	
Purpose of Abstraction	Other Use - industrial purpose	
Groundwater utilization for	Existing Industry	
Consent to Operate	Download	
	CTO/CTE Number :	Issue Date :
Validity Period of Consent to Operate	From : 1 Oct 2021	To : 30 Sep 2026
Large industry/ MSME certificate/ proof	Download	
Description : WASHING OF YARN		

a	Industrial Activity	70.00	70.00	300	21000.00
b	Residential / Domestic	2.00	2.00	300	600.00
c	Greenbelt Development / Environment Maintenance	0.00	0.00	0	0.00
d	Other Use	5.00	5.00	300	1500.00
e	Grand Total	77.00	77.00		23100.00

Source of recycled water

ETP

(iii) Breakup of Recycled Water Usage:

	(m3/day)	(Days)	(m3/year)
(a) Total Waste Water Generated:	40.00	300	12000.00
(b) Quantity of Treated Water Available	35.00	300	10500.00
i). Reuse in Industrial Activity:	5.00	300	1500.00
ii). Reuse in Green Belt Development:	0.00	0	0.00
iii). Any other use	0.00	0	0.00
(c) Total Treated Water Utilized:	5.00		1500.00
(d) Quantity and mode of disposal of unutilised effluent:	42.00	HSIIDC Sewer BARHI	

3. Details of existing and/ or proposed groundwater abstraction structures

(a) Groundwater Abstraction Structure-Existing

SNo.	Type/ Year of construction	Depth (meter)/ Diameter (mm)	Depth to water level (meters below ground level)	Discharge (m3 per hour)	Operational hours/ (day)/ days/year	Mode of lift	Horse Power of pump	Whether fitted with water meter or not
1	dug well/ 2003	65.00/ 125.00	55.00	14.00	5.00/ 300	1	5	Yes

Source of fresh water requirement being met uptill now

Affidavit duly attested by the Applicant regarding non-existence of tubewell

- 4 Likely date of operation of proposed tubewell
- 5 Quantum of ground water recharge(m3/year) 1500.00
- 6 Water Efficient Technology will be adopted Download
- 7 Valid Consent of operate issued by HSPCB(CTO) Download
- 8 Compliance Report as per format (In case of NOC issued by HWRA, fill the compliance status against the link on the portal. Take the print out of Compliance Report so generated and attach here duly signed by the applicant) Download
View Online compliance Report
- 9 Self-water audit report as per format for 100-500 KLD. Water audit report from accredited consultant for water requirement more than 500 KLD. Download
- 10 Affidavit for compliance, as per format. Download

(viii) Land use details of the existing/proposed Industrial unit premises

Ownership of the land(Enclose documents of ownership)	Download		
Latitude	Longitude	29.102357	77.044458
Location Map	Download		
Total Land area(In sq m)			1012.00
Rooftop area of buildings/sheds(In sq m)			450.00
Road/paved area(In sq m)			0.00
Green belt area(In sq m)			0.00
Open Land (In sq m)			562.00
Source of availability of surface water for Industrial use, if any	No		
Townships/villages within 2 km radius of the Industrial unit	Yes	barhi	

2) Detail of water requirement/ recycled water usage : (Please enclose flow chart of activities and requirement of water at each stage)

Flow Chart of activities and requirement of water	Download		
Water Balance Chart with water requirement at each Stage.		Download	
Affidavit for Non/Partial supply of water from local government water supply agency (in case of ground water requirement less than 10 KLD)		Download	
NOC/Certificate for non/ partial supply of fresh water/ treated waste from the local government water supply agency		Download	
Quality of groundwater	Fresh Water	Fresh Water	
Name of NABL(Under Valid Certificate)	Spectra Analytic		
Upload test report of groundwater quality from NABL accredited lab	Pre-monsoon	Post-monsoon	
	Download	Download	
Whether any change in Groundwater Requirement	No		
If yes, then reason & justification for change in ground water requirement along with supporting documents, if any.			

	Existing	Revised
(i) Total water required(In m3/day)	77.00	77.00 Download
a. Ground Water required(In m3/day)	70.00	70.00
b. Recycled Water usage(In m3/day)	5.00	5.00
c. Proposed/existing water supply from any agency(In m3/day)	2.00	2.00

(ii) Breakup of Water Requirement and Usage:

Activity	Existing Requirement (m3/day)	Revised Requirement (m3/day)	No. of Operational Days in a Year	Annual Requirement (m3/year)
----------	-------------------------------	------------------------------	-----------------------------------	------------------------------

11. **Impact Assessment Report prepared by the accredited consultant : Submit IAR of existing / proposed groundwater withdrawal on the groundwater regime and socio-economic impacts report. Pro-forma for the report is given in Annexure IV of HWRA Guidelines dated 10.9.21. On top of the IAR, provide the Check List + Salient features of IAR, in the prescribed formats.** Download
- 12 i. Any Other Document/Information Download
 ii. Any Other Document/Information
 iii. Any Other Document/Information
13. I shall comply with all the terms and conditions of the Permission for renewal. Yes

Self Declaration:-

1. I hereby declare that all the documents prescribed in the application form have been uploaded and no blank / another / irrelevant documents have been uploaded against specified documents. I am also aware that any false/ wrong submission /uploading of document will lead to rejection of my application without any notice.
2. I hereby certify that the contents of the above Application are true to the best of my knowledge and belief and that it conceals nothing and that no part of it is false. I understand that if any information furnished by me is found to be false, Haryana Ground Water Authority can take punitive action against me as per the extant rules. Further, I shall comply with all the terms and conditions of the permission/NOC to be granted by HWRA.

Date:

Place:

Signature of Applicant with Office Seal

(PRADEEP NAGPAL)

(Proprietor)

a) Information of payment for Application Fee

Total Amount

Mode of Payment

Online

Reference No.	Transaction No.	Date	Amount	Status
HRWA1010128113232497	YHDF1896057287	19/05/2023	12500	success

b) Information of payment for Tarrif Fee

Total Amount

Mode of Payment

4032

29



GPS Map Camera



Barhi, Haryana, India

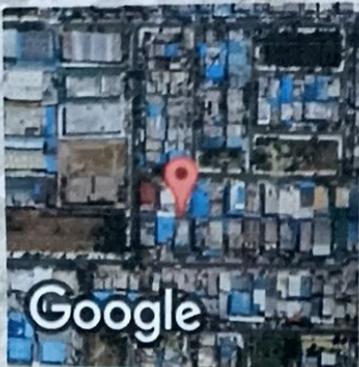
422v+xvj, 1, Barhi, Haryana 131101, India

Lat 29.102115° Long 77.044186°

31/01/2025 11:50 AM GMT +05:30



 **GPS Map Camera**



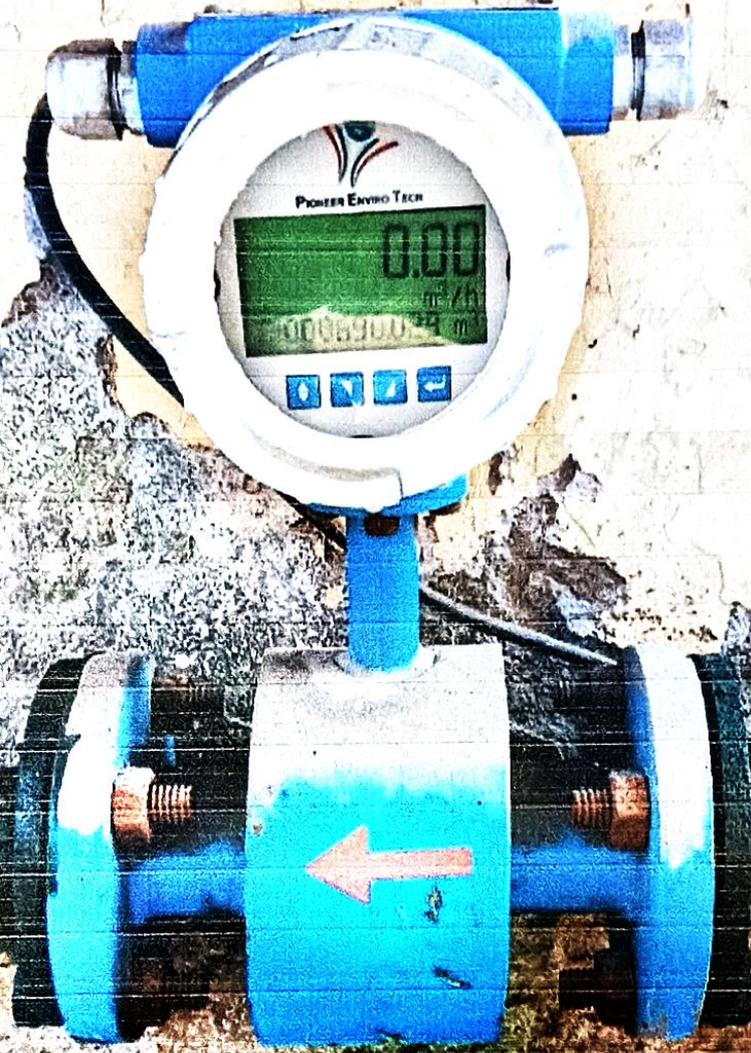
Google

Barhi, Haryana, India

422v+xvj, 1, Barhi, Haryana 131101, India

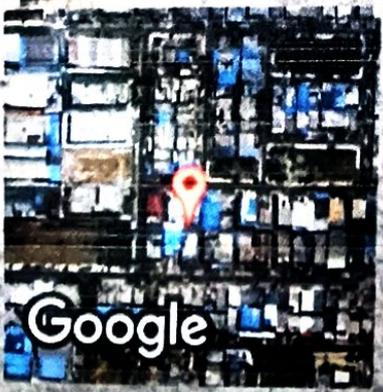
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31/01/2025 11:49 AM GMT +05:30



 **GPS Map Camera**

Barhi, Haryana, India
422v+xvj, 1, Barhi, Haryana 131101, India
Lat 29.102474° Long 77.044135°
31/01/2025 11:47 AM GMT +05:30





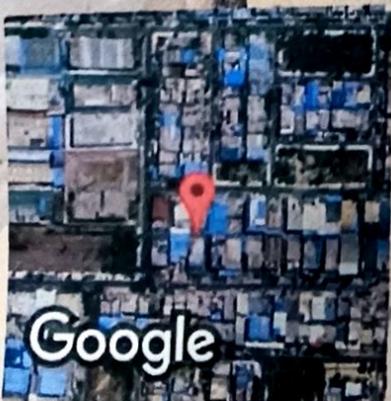
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Barhi, Haryana, India

422v+xvj, 1, Barhi, Haryana 131101, India

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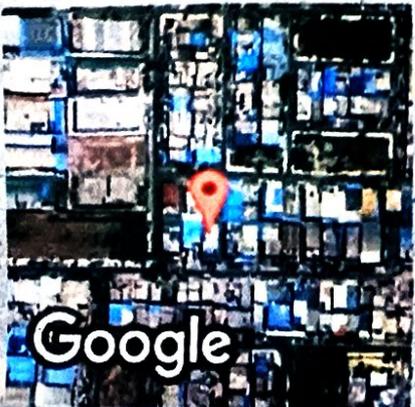
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 **GPS Map Camera**

Barhi, Haryana, India
422v+xvj, 1, Barhi, Haryana 131101, India
Lat 29.102292° Long 77.044133°
31/01/2025 11:45 AM GMT +05:30



VAKALATNAMA

BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 622 OF 2024

IN RE:-

VARUN GULATI

...APPLICANT

VERSUS

STATE OF HARYANA & ORS.

...RESPONDENTS

KNOW ALL to whom these presents shall come that I/We, undersigned the above named do hereby appoint.

**SIDDHARTH BATRA (P/1083/2004), ARCHNA YADAV (D/1837/2020), SHIVANI CHAWLA (D/2233/2019),
CHINMAY DUBEY (D/8141/2021) & RHYTHM KATYAL (D/3528/2022);**

Advocates

Satram Dass B & Co., 8A, Sagar Apartment, 6 Tilak Marg, New Delhi-110001

Mob: 988888 4445, Email: siddharth.batra@satramdass.com

(hereinafter called the advocate/s) to be my/our Advocate in the above noted case and authorize him: -

To act, appear and plead in the above-noted case in this Court or in any other Court in which the same may be tried or heard and also in the Appellate Court including High Court subject to payment of fees separately for each court by me/us.

To sign file, verify and present pleadings, appeals, cross-objections or petitions for executions, review, revision, withdrawal, compromise or other petitions or affidavits or other documents as may be deemed necessary or proper for the prosecution of the said case in all its stages subject to payment of fees for each stage. To file and take back documents, to admit and/or deny the documents of opposite party. To withdraw or compromise the said case or submit to arbitration any differences or disputes that may arise touching or in any manner relating to the said case. To take execution proceedings. To deposit, draw and receive monthly cheques, cash and grant receipts thereof and to do all other acts and things which may be necessary to be done for the progress and in the course of the prosecution of the said case. To appoint and instruct any other Legal Practitioner authorizing him to exercise the power and authority hereby conferred upon the Advocate whenever he may think fit to do so and to sign the power of attorney on our behalf.

And I/We the undersigned do hereby agree to ratify and confirm all acts done by the Advocate or his substitute in the matter as my/our own acts, as if done by me/us to all intents and proposes. And I/We undertake that I/We or my /our duly authorised agent would appear in Court on all hearings and will inform the Advocate for appearance when the case is called. And I/We the undersigned do hereby agree not to hold the advocate or his substitute responsible for the result of the said case. The adjournment costs whenever ordered by the Court shall be of the Advocate which he shall receive and retain for himself. And I/We the undersigned do hereby agree that in the event of the whole or part of the fee agreed by me/us to be paid to the advocate remaining unpaid he shall be entitled to withdraw from the prosecution of the said case until the same is paid up. The fee settled is only for the above case and above Court. I/We hereby agree that once fee is paid, I/We will not be entitled for the refund of the same in any case whatsoever and if the case prolongs for more than 3 years the original fee shall be paid again by me/us.

IN WITNESS WHEREOF I/We do hereunto set my/our hand to these presents the contents of which have been understood by me/us on this **24th** day of **May**...2025

Accepted, identified and certified subjected to the terms of the fees.

SB

Archna Yadav

[SIDDHARTH BATRA] [ARCHNA YADAV]

Shivani Chawla

Chinmay Dubey

Rhythm Katyal

[SHIVANI CHAWLA] [CHINMAY DUBEY] & [RHYTHM KATYAL]

Advocates

FOR NAGPAL GRADING CO
Client
Indeev Nagpal
PROP

भारत सरकार
Government of India

आधार

Download Date: 31/02/2021


 प्रदीप नागपाल
 Pradeep Nagpal
 जन्म तिथि/DOB: 22/07/1963
 पुरुष/ MALE

Issue Date: 22/02/2014

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 VID : 9154 6363 7008 5294

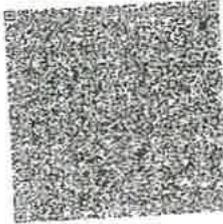
मेरा आधार, मेरी पहचान

भारतीय विशिष्ट पहचान अधिकरण
Unique Identification Authority of India

AADHAAR

पता:
S/O: Vasudev, P-25, अशोक विहार फेस-2, अशोक
विहार, उत्तर पश्चिमी,
दिल्ली - 110052

Address:
S/O: Vasudev, A-25, ASHOK VIHAR PHASE-
2, Ashok Vihar, North West Delhi,
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For NAGPAL TRADING CO
 Pradeep Nagpal
 PROP

Advance service copies of short reply on behalf of Respondent Nos. 6, 14, 21, 22, 27, 30, 51, 54, 62, 87, 99 in O.A. No. 622/2024 titled as 'Varun Gulati v. State of Haryana & Ors.'

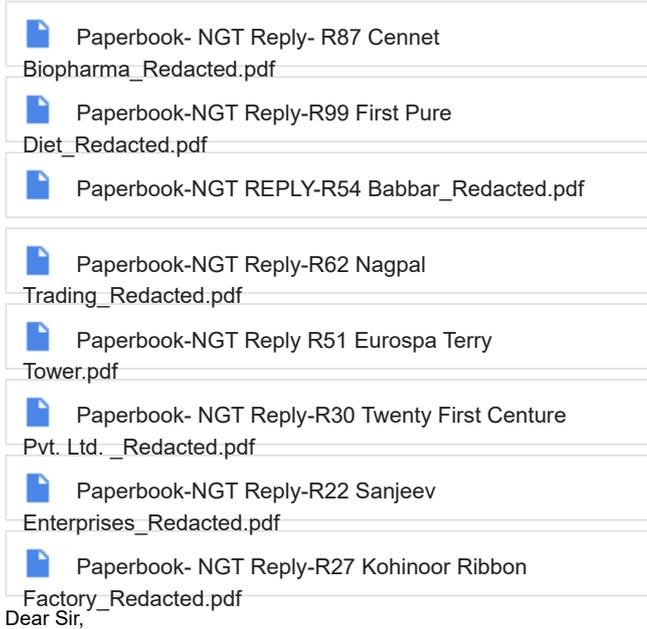
1 message

Vijay Kumar <vijay.kumar@satramdass.com>

Mon, May 26, 2025 at 3:26 PM

To: Mansi Chahal <mansichahal104@gmail.com>, Varun Gulati <jansewajanhit@gmail.com>

Cc: Chinmay Dubey <chinmay.dubey@satramdass.com>, Shivani Chawla <shivani.chawla@satramdass.com>, Rhythm Katyal <rhythm.katyal@satramdass.com>, Archana Yadav <archana.yadav@satramdass.com>



Dear Sir,

PFA.

Advance service copies of short reply on behalf of Respondent Nos. 6, 14, 21, 22, 27, 30, 51, 54, 62, 87, 99 in O.A. No. 622/2024 titled as 'Varun Gulati v. State of Haryana & Ors.'

Kindly treat the same as Proof of service.

Regards

Vijay Kumar
Office Manager



8A Sagar Apartment
6 Tilak Marg
New Delhi - 110001
Landline - +91-11-47046111
vijay.kumar@satramdass.com

Satram Dass B & Co. made the following annotations

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3 attachments

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6873K
-  Paperbook-NGT Reply-R14 Budh Singh_Redacted.pdf
12205K
-  Paperbook-NGT REPLY-R21 KUCHAL.pdf
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